

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3309
ANSWERED ON 01ST JANUARY, 2019

PROCESSED FOOD

3309. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Indian processed food industry accounts for 32 per cent of the country's total food market and 13 per cent of India's exports and it will increase to over 40 per cent of overall intake by 2025- 2030;
- (b) if so, whether, it is a fact that despite all the above, presently there is very limited educational and research program with management orientation institutes in food industry in the country; and
- (c) if so, the proposal of the Government to set up more viable industries, educational institutes and observation of compliance with Food Safety and Standards Authority of India (FSSAI) in regard to safe and wholesome food for human consumption?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a): As per the latest data released by National Accounts Division, Ministry of Statistics and Programme Implementation and Department of Commerce, Ministry of Commerce and Industry, the estimated value of output from Food Processing Industries in India is ₹ 9,27,844 crore in 2016-17 at 2011-12 prices and value of export of processed food during 2017-18 accounted for 11.69 per cent of India's total exports respectively.

(b) & (c): The Ministry of Food Processing Industries has two institutes viz. Indian Institute of Food Processing Technology (IIFPT) and National Institute of Food Technology Entrepreneurship and Management (NIFTEM) offering academic programmes on food processing/technology and also undertaking research activities pertaining to food processing. At present, there is no proposal under consideration of Ministry of Food Processing Industries for setting up of additional educational institutes.

The Ministry of Food Processing Industries (MoFPI) does not set up any food processing industries/units/projects on its own. It provides financial assistance in the form of grants-in-aid under component schemes of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) to the individuals, Farmer Producer Organizations (FPOs), entrepreneurs, cooperatives, Self Help Groups (SHGs), Private Companies and central/State PSUs etc. for setting up of food processing industries/units/projects.

The food safety and standards regulations are laid down under Food Safety and Standards Act, 2006 administered by Food Safety and Standards Authority of India (FSSAI). Standards are harmonized as per the international practices by FSSAI from time to time. FSSAI under the Ministry of Health and Family Welfare is mandated for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption and for matters connected therewith or incidental thereto.